

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH**

Original Application No.180/00149/2019

Friday, this the 1st day of March, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Reena Menon,
W/o.K.R.Rajkumar,
Assistant Provident Fund Commissioner,
Regional Office, Kaloor, Kochi – 17.
Residing at Thathampillil,
Warriam Road, Kochi – 16. ...Applicant

(By Advocate – Mr.R.Sreeraj)

v e r s u s

1. The Central Provident Fund Commissioner,
Employees Provident Fund Organisation,
Ministry of Labour and Employment,
Government of India, Head Office,
Bhavishya Nidhi Bhavan,
14-Bikaji Cama Place,
New Delhi – 110 066.
2. The Regional Provident Fund Commissioner,
Bhavishya Nidhi Bhavan, Kaloor, Kochi – 17. ...Respondents

(By Advocate Mr.A.Rajasimhan)

This application having been heard on 1st March 2019, the Tribunal on the same delivered the following :

O R D E R (ORAL)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Heard both sides. Learned counsel for the applicant submitted that the applicant is currently on Child Care Leave (CCL) till 29.3.2019 and also that the applicant had filed Annexure A-2 representation before the 1st respondent wherein she has sought a transfer to Trivandrum.

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2. Shri.A.Rajasimham takes notice on behalf of the respondents and submitted that as per Condition No.3 in the impugned order at Annexure A-1, Respondent No.2 has already relieved the applicant from her present place of posting.

3. In the light of the above facts and circumstances of the case, it is hereby ordered that the applicant shall not be disturbed from her present place of posting till the completion of her CCL, which is on 29.3.2019. During this time, her application, a copy of which is available at Annexure A-2, shall be considered by the 1st respondent and a decision arrived at as per law shall be communicated to the applicant.

4. The O.A is disposed of accordingly. No costs.

(Dated this the 1st day of March 2019)

(ASHISH KALIA)
JUDICIAL MEMBER

(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

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List of Annexures in O.A.No.180/00149/2019

- Annexure A-1** – True copy of the Office Order No.HRM-II/T-1(1)2019/17701 dated 26.2.2019 issued on behalf of the 1st respondent.
- Annexure A-2** – True copy of the representation dated 28.2.2019 submitted by the applicant to the 1st respondent.
